## Plan approval for residential plots in Delhi

- 2173. SHRI RAM KUMAR KASHYAP: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether it is a fact that Municipal Corporation of Delhi (MCD) has waived the need to get building construction plans approved for plots up to 100 square metres and if so, details thereof;
- (b) the latest MCD rules regarding construction of residential houses on plots measures less than 100 square metres; and
- (c) whether the power of attorney holders can also apply for sanction of building plans and if not, reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT [SHRI BABUL SUPRIA (BABUL SUPRIYO) BARAL]: (a) No Sir.

- (b) Building plans regarding construction of residential houses on plots measuring less than 100 sqm. are sanctioned under the provisions of Building Bye Laws, 1983 and Master Plan of Delhi-2021.
- (c) The power of attorney holders can apply for sanction of building plans on behalf of the owners. However, as mandated under various Notifications of the Government, ownership documents as mentioned under Clause 6.2.9 (a) of the Building Bye Laws, 1983 are required to be submitted for sanction of building plans.

## National Urban Livelihood Mission

- 2174. SHRI AMBETH RAJAN: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:
- (a) whether Government identified any other towns other than district headquarters towns and all other cities with the population of 1,00,000 or more for implementation of National Urban Livelihood Mission (NULM), if so, the details thereof; and
- (b) whether Government proposed to give special focus to SCs/STs under this Mission; if so, the details thereof; and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION [SHRI BABUL SUPRIA (BABUL SUPRIYO) BARAL]: (a) The Ministry of Housing and Urban Poverty Alleviation proposes to cover all the cities and towns under the National Urban Livelihood Mission (NULM). The proposal is presently at the appraisal stage.